

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/667/(IB)/2017  
NAME OF THE PETITIONER(S) : HANDMAN SERVICES LTD  
NAME OF THE RESPONDENT(S) : AIYAN MARKETING PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. T. Jayalaxmi  
w/o Paul & Paul  
J Hudson Samuel  
of 4 Partners

Counsel for Operational  
Creditor

T. Jayalaxmi

**ORDER**

Counsel for the Petitioner present and submitted the preliminary arguments. The petition is admitted for hearing. The **Registry** is directed to issue notice to the Respondent. Counsel for the Applicant is also directed to send private notice along with the copy of the petition to the Registered Office address of the Corporate Debtor and file proof of service. Put up on **12.12.2017 at 10.30 A.M.**

-sd-  
MEMBER (JUDICIAL)

ghk